

Jammu and Kashmir Pollution Control Committee

931

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
Tel - 0191-2476927; mail - membersecretaryjkpcb@gmail.com

**The Consultant Judicial,
Hon'ble National Green Tribunal,
Principal Bench,
New Delhi.**

No: JKPCC/NGT/OA 599/ 2075-76

Date:- 11 -02-2025

Sub:- Report on behalf of Jammu and Kashmir Pollution Control Committee in pursuant to the Hon'ble National Green Tribunal, Principal Bench, New Delhi order dated 04.11.2024 passed in O.A No. 599/2024 titled: "Surinder Singh Manhas & Anr. V/s Union Territory of Jammu & Kashmir."


Sir,

In compliance to the directions of Hon'ble National Green Tribunal, Principal Bench, New Delhi order dated **04.11.2024** passed in OA No. **599/2024** titled: **"Surinder Singh Manhas & Anr. V/s Union Territory of Jammu & Kashmir,** the Report of the J&K Pollution Control Committee is submitted herewith.

It is therefore, requested that the Report may kindly be taken on record and placed before the Hon'ble NGT for consideration.

Yours faithfully,

Encl:- As Above


(Ghansham Singh) JKAS
Member Secretary 11.2.25
J&K PCC

Copy to the:-

- 1) Sh. G.M Kawoosa, Government Standing Counsel for UT of Jammu and Kashmir, New Delhi for information and necessary action.

**Before the Hon'ble National Green Tribunal
Principal Bench, New Delhi**

Original Application No. **599 of 2024**

IN THE MATTER OF

**“Surinder Singh Manhas & Anr. V/s Union
Territory of Jammu & Kashmir”.**

Report on behalf of Jammu and Kashmir Pollution Control Committee in pursuant to the Hon'ble National Green Tribunal, Principal Bench, New Delhi order dated 04.11.2024 passed in O.A No. 599/2024 titled: “Surinder Singh Manhas & Anr. V/s Union Territory of Jammu & Kashmir.”

Background:

That the Hon'ble National Green Tribunal vide Order dated **04-11-2024** in **OA No. 599 of 2024** directed as follows:-

“The Member Secretary, J&K PCC is also directed to ensure that no illegal mining is done by the private Respondents in the meanwhile.”

Status Report:

In compliance to the aforesaid directions of Hon'ble National Green Tribunal, Principal Bench, New Delhi dated **04-11-2024** in **OA No. 599 of 2024**, the report of the J&K Pollution Control Committee is submitted as under:

1. The Director, Geology & Mining Department, Jammu & Kashmir, Deputy Commissioner Kathua and Senior Superintendent of Police, Kathua were asked to ensure that no illegal mining takes place in the said area. Similarly, Regional Director, J&K Pollution Control Committee was also asked to share a fresh status report w.r.t illegal mining, if any, being conducted by the Private respondents vide No. and dates indicated against each in the below mentioned table:

Concerned Department	No. & Date	Annexure
Regional Director, JKPCC, Jammu	JKPCC/Sc./OA-599-2024/24/1378; dated 19.11.2024. JKPCC/Sc./OA- 599-2024/25/1691; dated 17.01.2025. JKPCC/Sc./OA-599-2024/25/2046; dated 03.02.2025.	I-III
Director. Geology & Mining Department Jammu & Kashmir.	JKPCC/Sc./OA-599-2024/24/1333; dated 11.11.2024.	IV
Deputy Commissioner, Kathua	JKPCC/Sc./OA-599-2024/24/1379; dated 19.11.2024. JKPCC/Sc./OA-599-2024/1692; dated 17.01.2025. JKPCC/Sc./OA- 599-2024/2047; dated 03.02.2025.	V-VII
Senior Superintendent of Police Kathua	JKPCC/Sc./OA- 599-2024/1691; dated 17.01.2025.	VIII

2. The Divisional Officer, J&K, Pollution Control Committee, Kathua has submitted his reports No. PCC/KTH/24/314 dated 21-12-2024 and latest status report after conducting site inspection vide No. PCC/Kth /2025/368; dated 05.02.2025 (**Copies enclosed as Annexure IX and X**).
3. The Divisional Officer, PCC Kathua in his report dated 21-12-2024 has submitted that private mining lease namely M/s Bhanu Pratap Singh at Taraf Tajwal having an area of 9.98 hectares. The Consent to Operate (Renewal) granted to the said lease holder was lapsed on 16-07-2024 and no further renewal is granted. Moreover, the Environmental Clearance granted by the JKEIAA was also expired on 16-07-2024. The complaint is against the preparation of DSR replenishment of lease which is prepared by the Geology and Mining department and submitted to the JKEIAA.
4. The Divisional Officer, PCC Kathua in his report dated 05-02-2025, has submitted that the inspection of the private mining block of Sh. Bhanu Partap Singh (Minor Mineral Block) at Taraf Tajwal Kathua was conducted by




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the field team of Divisional Officer PCC Kathua and no mining activity is being found carrying.

Prayer:

In the premises, it is therefore respectfully prayed that the report may kindly be taken on record before the Hon'ble National Green Tribunal for consideration.


(Ghansham Singh) 11.2.25
Member Secretary
J&K PCC

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

0191 – 2472881, 2476925



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Annexure - I

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**Regional Director,
J&K Pollution Control Committee,
Jammu.**

No.: JKPC/Sc./OA- 599-2024/24/1378

Date: 19 11-2024

Sub: OA No. 599/ 2024 titled "Surinder Singh Manhas & Anr. V/s Union Territory of Jammu & Kashmir & Ors".

Ref: Hon'ble NGT order dated 04.11.2024.

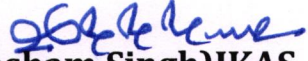
Sir, madam,

Please refer to the subject & reference referred above. In this connection, I am to convey that Hon'ble NGT was pleased to issue following directions in O.A 599/2024 titled "Surinder Singh Manhas & Anr. V/s Union Territory of Jammu & Kashmir & Ors" vide order dated 04.11.2024:

"The Member Secretary, J&K PCC is also directed to ensure that no illegal mining is done by the private Respondents in the meanwhile."

As such you are requested to ensure that the directions of Hon'be NGT are complied in letter & sprits & concerned Divisional Officer may be directed to strictly ensure the same.

Yours faithfully,


(Ghansham Singh)JKAS
Member Secretary



19.11.24

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com
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Silk Factory Road
Rajbagh, Srinagar, 190 008

Sr. Superintendent of Police,
Kathua.

No: JKPCC/Sc./OA-599/2024/1691

Dated:- 17 -01-2025

Sub:- O.A No. 599/2024 titled "Surinder Singh Manhas & Anr. V/s Union Territory of Jammu & Kashmir & Ors."

Ref:- Hon'ble NGT order dated 04-11-2024.

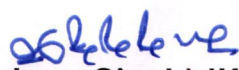
Sir,

Please refer to the subject & reference referred above. In this connection, I am to convey that Hon'ble NGT was pleased to issue following directions in OA 599/2024 titled "Surinder Singh Manhas & Anr. V/s Union Territory of Jammu & Kashmir & Ors." vide order dated 04-11-2024.

"The Member Secretary, J&K PCC is also directed to ensure that no illegal mining is done by the private Respondents in the meanwhile".

As such you are requested to ensure that no illegal mining takes place in the said area in compliance to the Hon'ble NGT directions as above.

Yours faithfully,


**(Ghansham Singh) JKAS
Member Secretary**

**Jammu and Kashmir
Pollution Control Committee**

Chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

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**Regional Director,
J&K Pollution Control Committee,
Jammu.**

No.: JKPCC/Sc./OA- 599-2024/25/2046

Date: 03-02-2025

Sub: OA No. 599/ 2024 titled "Surinder Singh Manhas & Anr. V/s Union Territory of Jammu & Kashmir & Ors".

Ref: i) JKPCC/Sc./OA-599-2024/24/1378; dated 19.11.2024.

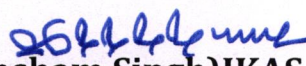
ii) JKPCC/Sc./OA-599-2024/25/1691; dated 17.01.2025.

Madam,

With references to this office No. JKPCC/Sc./OA-599-2024/24/1378; dated 19.11.2024 & JKPCC/Sc./OA-599-2024/25/1691; dated 17.01.2025 on the subject captioned above, you are again requested to share a fresh status report w.r.t illegal mining, if any, being conducted by the Private respondents by or before **05.02.2025** for needful action.

The case is listed for hearing on 12.02.2025.

Yours faithfully,


(Ghansham Singh)JKAS
Member Secretary 3.2.25





**938 Jammu and Kashmir
Pollution Control Committee**
chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com
0191 – 2472881, 2476925



Annexure IV
Parivesh Bhavan, Forest
Complex
Transport Nagar, Jammu,
180 006
Silk Factory Road
Rajbagh, Srinagar, 190 008

**Director,
Geology & Mining Department,
Jammu & Kashmir.**

No.: JKPCC/Sc./OA- 599-2024/24/1333

Date: 11-11-2024

Sub: OA No. 599/ 2024 titled "Surinder Singh Manhas & Anr. V/s Union Territory of Jammu & Kashmir & Ors".

Ref: Hon'ble NGT order dated 04.11.2024.

Sir,

Please refer to the subject & reference referred above. In this connection, I am to convey that Hon'ble NGT was pleased to issue following directions in O.A 599/2024 titled "Surinder Singh Manhas & Anr. V/s Union Territory of Jammu & Kashmir & Ors" vide order dated 04.11.2024:

"The Member Secretary, J&K PCC is also directed to ensure that no illegal mining is done by the private Respondents in the meanwhile."

As such you are requested to ensure that the directions of Hon'be NGT are complied in letter & sprits & concerned District Mineral Officer may be directed to strictly ensure the same.

Yours faithfully,

(Ghansham Singh)JKAS
(Ghansham Singh)JKAS
Member Secretary
11.11.24

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkpcb@gmail.com
membersecretaryjkpcb@gmail.com

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Parivesh Bhavan, Forest Complex
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Silk Factory Road
Rajbagh, Srinagar, 190 008

Deputy Commissioner,
Kathua.

No: JKPC/Sc./OA-599/2024/ 1379

Dated:- 19 -11-2024

Sub:- O.A No. 599/2024 titled "Surinder Singh Manhas & Anr. V/s Union Territory of Jammu & Kashmir & Ors."

Ref:- No. JKPC/Sc./OA-599/2024/1263 dated 23-10-2024

Sir,

With reference to this office No. JKPC/Sc./OA-599/2024/1263 dated 23-10-2024, on the subject captioned above, you are again requested to share factual status report w.r.t. Status of Illegal sand mining being carried out, if any, in District Kathua and Compliance of conditions laid under Environmental Clearance issued in favour of M/s. Bhanu Pratap, M/s. Vasudev Constructions and M/s. New Rajputana Stone Crusher.

Yours faithfully,


(Ghansham Singh) JKAS

Member Secretary

19.11.24

**Jammu and Kashmir
Pollution Control Committee**

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Deputy Commissioner,
Kathua.

No: JKPC/Sc./OA-599/2024/1692

Dated:- 17 -02-2025

Sub:- O.A No. 599/2024 titled "Surinder Singh Manhas & Anr. V/s Union Territory of Jammu & Kashmir & Ors."

Ref:- Hon'ble NGT order dated 04-11-2024.

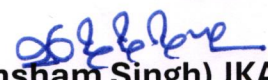
Sir,

Please refer to the subject & reference referred above. In this connection, I am to convey that Hon'ble NGT was pleased to issue following directions in OA 599/2024 titled "Surinder Singh Manhas & Anr. V/s Union Territory of Jammu & Kashmir & Ors." vide order dated 04-11-2024.

"The Member Secretary, J&K PCC is also directed to ensure that no illegal mining is done by the private Respondents in the meanwhile".

As such you are requested to ensure that no illegal mining takes place in the said area in compliance to the Hon'ble NGT directions as above.

Yours faithfully,


**(Ghansham Singh) JKAS
Member Secretary**

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

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Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

Deputy Commissioner,
Kathua.

No: JKPCC/Sc./OA-599/2024/2047

Dated:- 03 -02-2025

Sub:- O.A No. 599/2024 titled "Surinder Singh Manhas & Anr. V/s Union Territory of Jammu & Kashmir & Ors."

**Ref:- i) No. JKPCC/Sc./OA-599/2024/1379 dated 19-11-2024
ii) No. JKPCC/Sc./OA-599/2024/1263 dated 23-10-2024**

Sir,

With reference to this office No. JKPCC/Sc./OA-599/2024/1379 dated 19-11-2024 and No. JKPCC/Sc./OA-599/2024/1263 dated 23-10-2024, on the subject captioned above, you are again requested to share factual status report w.r.t. Status of Illegal sand mining being carried out, if any, in District Kathua and Compliance of conditions laid under Environmental Clearance issued in favour of M/s. Bhanu Pratap, M/s. Vasudev Constructions and M/s. New Rajputana Stone Crusher.

Yours faithfully,


(Ghansham Singh) JKAS

Member Secretary 3.2.25

marked



**Regional Director,
J&K Pollution Control Committee,
Jammu.**

No.: JKPCC/Sc./OA- 599-2024/25/ 1691

Date: 17.01.2025

Sub: OA No. 599/ 2024 titled "Surinder Singh Manhas & Anr. V/s Union Territory of Jammu & Kashmir & Ors".

Ref: Hon'ble NGT order dated 04.11.2024.

Madam,

With reference to this office No. JKPCC/Sc./OA-599-2024/24/1378; dated 19.11.2024 on the subject captioned above, you are requested to share fresh status report w.r.t illegal mining, if any, being conducted by the Private respondents by or before **20.01.2025** for needful action.

The case is listed for hearing on 12.02.2025.

Yours faithfully,

(Ghansham Singh)
(Ghansham Singh)JKAS
Member Secretary

17.1.25

mailed

**J&K Pollution Control Committee****Divisional Office Kathua**Email Id: dospbckathua@gmail.com

The Regional Director,
J&K Pollution Control Committee,
Jammu
No: PCC/KTH/24/314

Dated 21/12/2024

**Subject: Complaint regarding false & fake Replenishment data of River bed
Mining site located in Ravi River at village Taraf Tajwal Tehsil &
District Kathua covering an area 9.98 hectares**

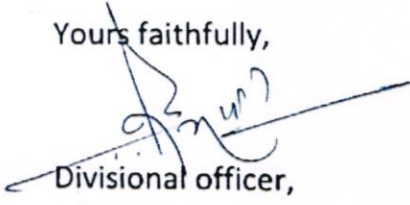
Ref. No: JKPCC/PS/MS/24/4114 dated 07-12-2024

Madam,

With reference to the above-cited subject, it is reported that the private mining lease namely M/S Bhanu Partap Singh at Taraf Tajwal having area 9.98 ha. In this connection, it is submitted that the consent to operate renewal granted to the said leaseholder was lapsed on 16-07-2024 and no further renewal is granted. Moreover, the Environment Clearance granted by JKEIAA was also expired on 16-07-2024.

Further it is submitted that according to the contents of letter the complaint is against the preparation of DSR replenishment of lease which is prepared by Geology and Mining Department and submitted to JKEIA.

Yours faithfully,


Divisional officer,
J & K PCC,
Kathua.

IID Centre Gonvidsar Kathua

**J&K Pollution Control Committee**

Divisional Office Kathua

E-mail Id: dospcbkathua@gmail.com

Ameyur - X

Regional Director
J&K Pollution Control Committee
Jammu

NO: - PCC/Kth/2025/368

Dated; - 05/02/2025

Subject; OA No 599/2024 titled Surinder Singh Manhas & Anr. V/S Union
Territory of Jammu & Kashmir & Ors

Ref. No: JKPCC/Sc./OA-599-2024/25/2046, dated 03-02-2025

Madam,

With reference to the above cited subject, it is submitted that the inspection of the Private Mining Block Sh. Bhanu Partap Singh (Minor Mineral Block) at Taraf Tajwal, Kathua was conducted by the field team of this office on 05-02-2025 and as per report no mining activity was being found carrying. The latest photographs of the said mining block with Geo coordinates are attached.

Further it is submitted that the validity of Environment Clearance & Consent to operate granted to this private mining block had expired on 16-07-2024 and no further consent granted.

Hence submitted for information and further necessary action, please.

Yours faithfully


Divisional Officer

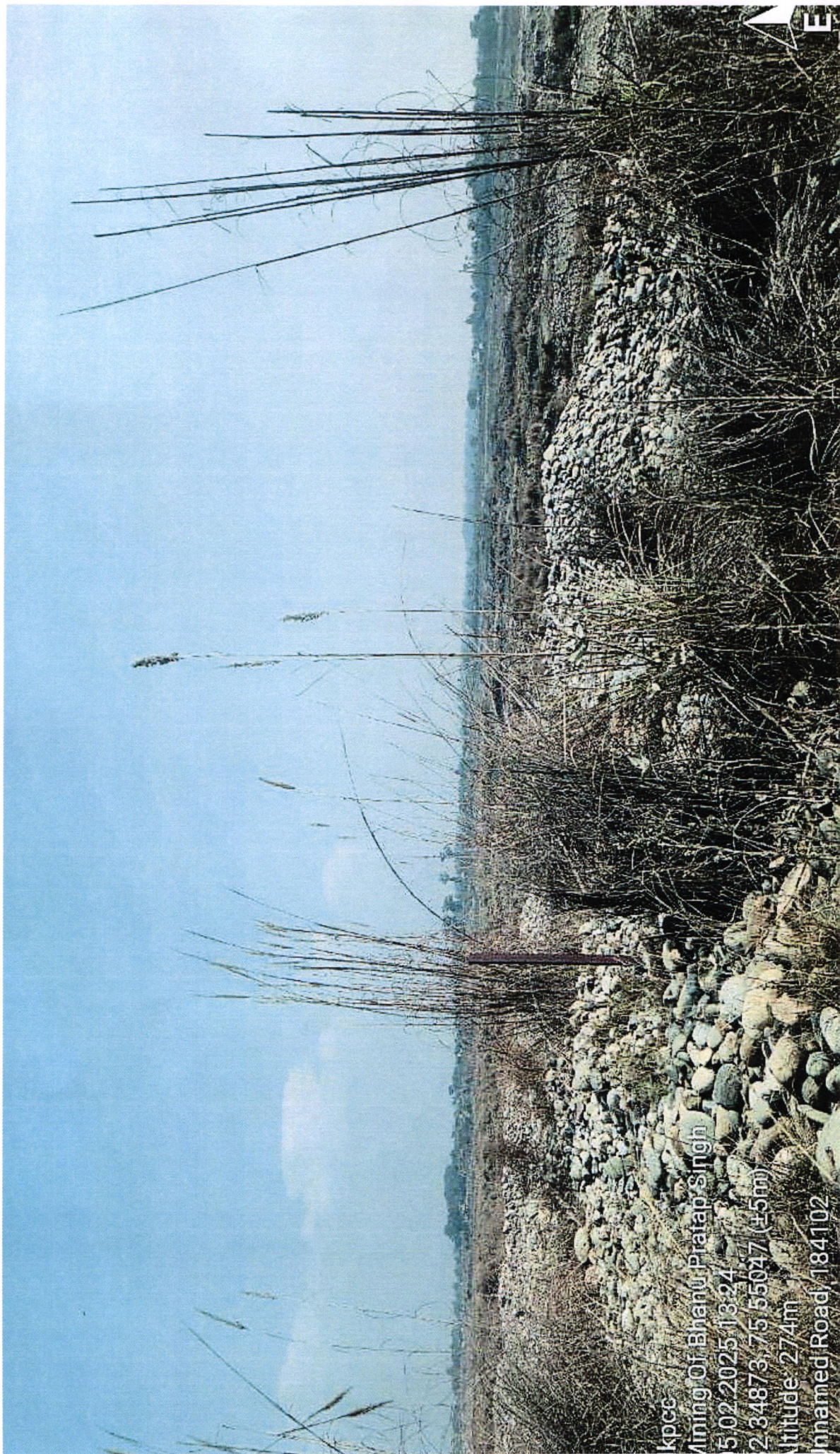
IID Centre (SICOP Industrial Area) Govindsar Kathua



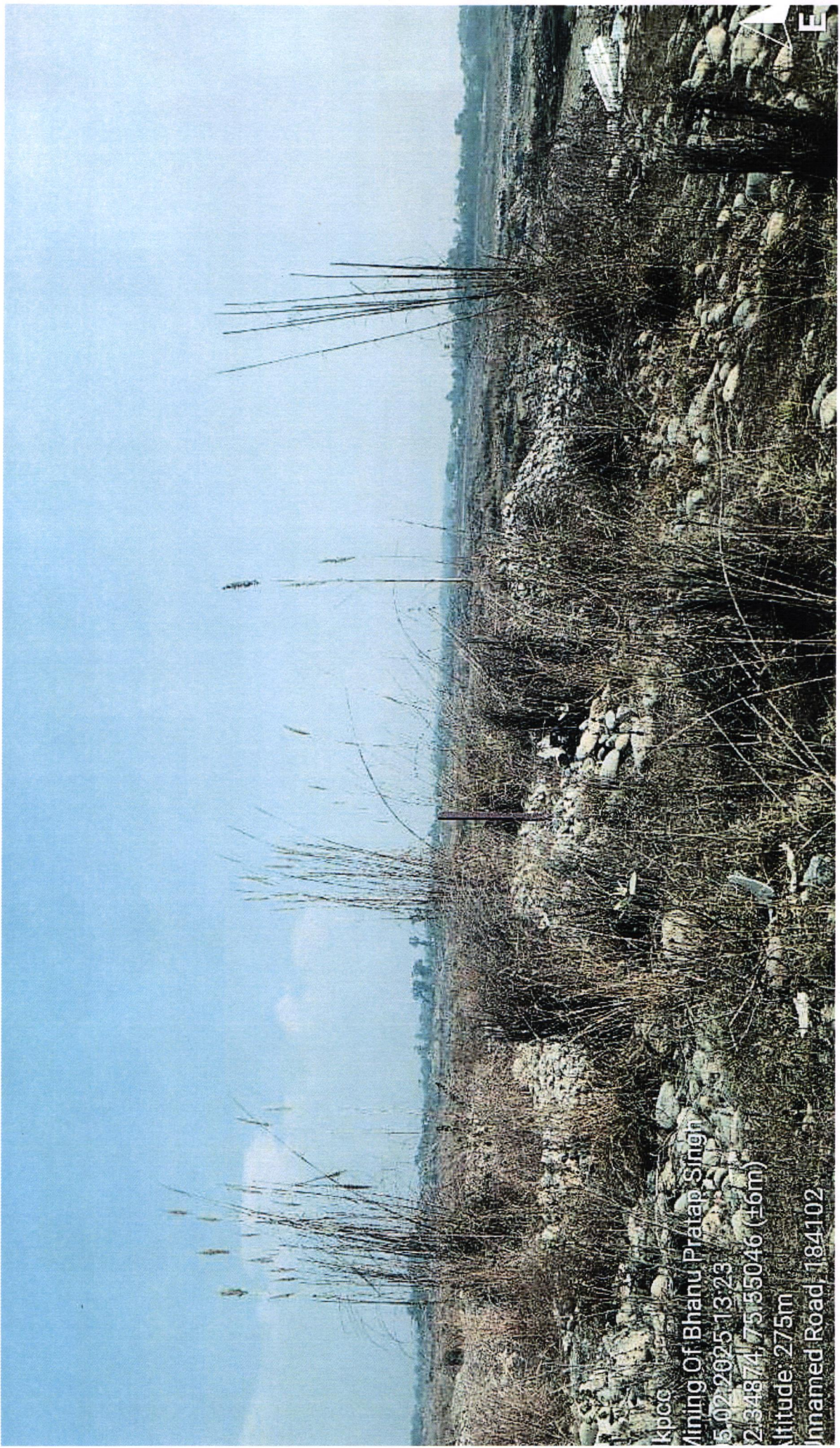
Kpoco
Municipio de Bihano, Peten, Guatemala
5-02-2025-13:24
2-34858, 75-55050 (44m)
Altitude: 275m
Imamedz Road, 184102



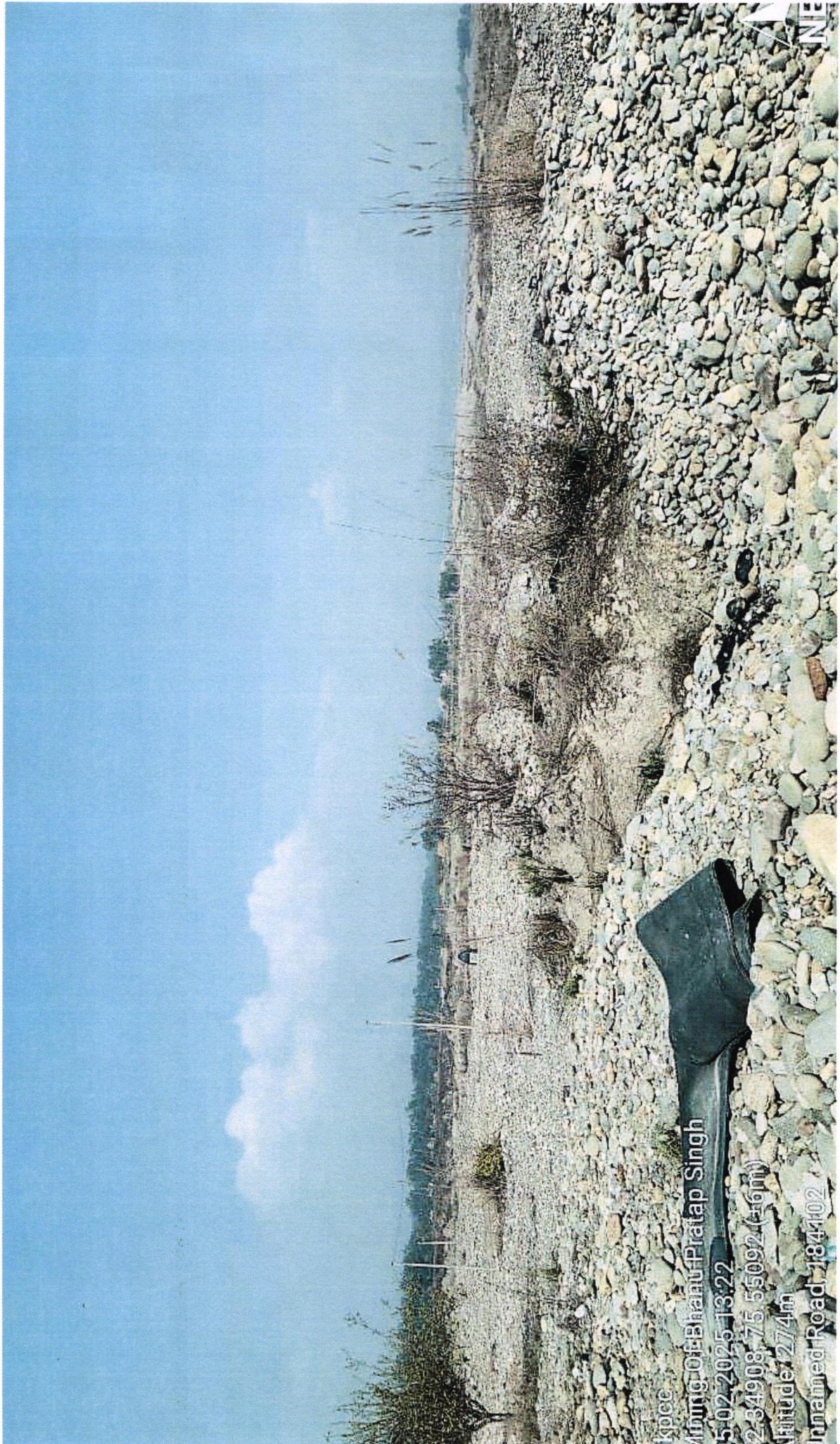
kpic
Arunojit Bhanu Pratap Singh
15-02-2025-13:24
2-34858-75-55058 (+4m)
Altitude: 275m
Unnamed Road, 184102



kpcc
Timing Of Bhanu Pratap Singh
5.02.2025.13.24
234873.75 55027 (±5m)
Altitude: 274m
Innamed Road, 184102



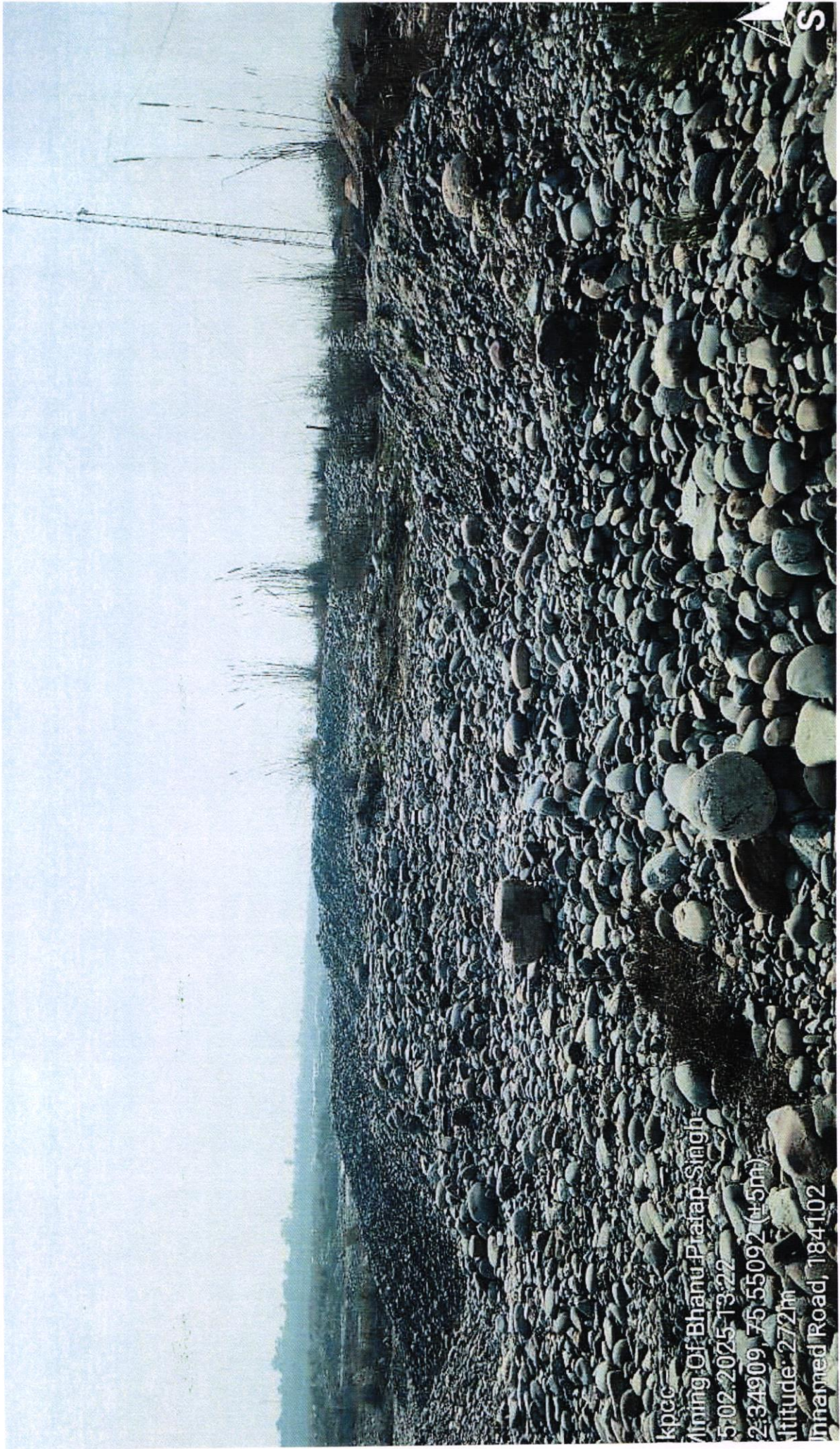
Kpcc
Mining Of Bhanu Pratap Singh
5-02-2025-13:23
2,34874, 75,55046 (±6m)
Altitude: 275m
Unnamed Road, 184102



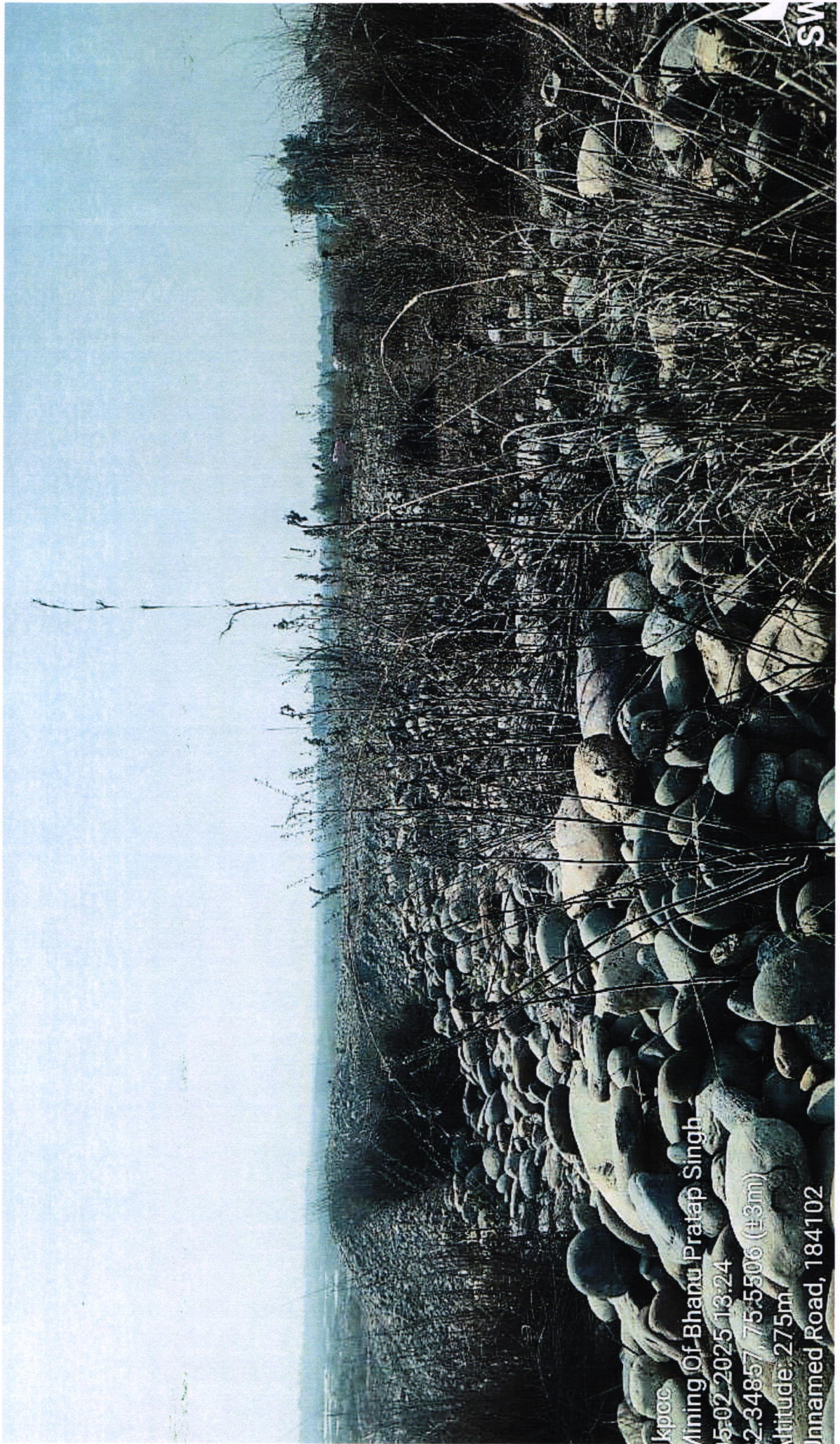
Location: 15-02-2025-13:22
Name: Of: Bhawan Pratap Singh
2-34908-75-55092 (16m)
Altitude: 274m
Unmanned Road: 184102



Kpoc
Lining Of Bhanu Pratap Singh
5.02.2025 13:22
2-34908-75-55092 (#6m)
Altitude: 272m
Unnamed Road, 1841102



kpecc
Naming: Of Bhanu Pratap Singh
5:02:2025-13:22
2:34909, 75.55092 (4-5m)
Altitude: 272m
In named Road, 184102



kpcc
Mining Of Bhanu Pratap Singh
5-02-2025 13:24
2-34857, 75.5506 (±3m)
Altitude: 275m.
Unnamed Road, 184102